

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 419

Date: 28.09.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **28.09.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal 05/2017/EZ M.A.342/2017/EZ	Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others	02.11.2020
2	O.A.120/2017/EZ	Subhas Datta Vs KMRC & Others	02.11.2020
3	O.A.132/2016/EZ	Abdullah Sardar Vs DFO & Others	02.11.2020
4	O.A.No.03/2017/EZ	Sasee Bhusan Pattnaik Vs State of Odisha & Others	02.11.2020
5	O.A.36/2017/EZ	Sivaji Chatterjee VS Himadri Chemicals	02.11.2020
6	O.A.No.134/2017/EZ M.A.334/2017/EZ	Manoj Kumar Dehury Vs State of Orissa & Others	02.11.2020
7	O.A. No. 14/2018/EZ	Kingshuk Majumdar Vs Union of India & Ors	02.11.2020

By order

Subhayan Banerjee

Registrar

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

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Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 142/2017/EZ M.A.No.21/2018/EZ M.A.No.22/2018/EZ M.A.No.23/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & Ors.	03.11.2020
2	Original Application no. 150/2017/EZ	Sasee Bhoosan Patnaik Vs. State of Odisha & oRs.	03.11.2020
3	Original Application no. 65/2017/EZ M.A. No. 211/2017/EZ	Subhas Mohapatra Vs State of Odisha & ors.	03.11.2020
4	O.A.No127/2017/EZ	Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others	03.11.2020
5	O.A.No83/2016/EZ (Disposed of)	Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others	03.11.2020

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-1/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **30.09.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Execution Application No. 02/2017/EZ	Sanatan Das & Anr Vs. State of west Bengal & Ors	04.11.2020
2	O.A. No 83/2017/EZ	Saikhowa Sadiya Min Samabai Samity Ltd Vs Union of India & Others	04.11.2020
3	O.A. No.84/2017/EZ	Dibrugarh Fishery Co-Operative Society Ltd Vs Union of India & Others	04.11.2020
4	R.A.No.01/2018/EZ In 84/2017/EZ	PCB Assam Vs Dibrugarh Fishery Co-Operative Society Ltd	04.11.2020
5	R.A.No.02/2018/EZ In 84/2017/EZ	PCB Assam Vs Saikhowa Sadiya Sadiya Min Samabai Samiti Ltd	04.11.2020
6	O.A. No.185/2017/EZ	Atikul Laskar Vs State of W.B.& Others	04.11.2020
7	O.A. No .125/2017/EZ	Sunil Mondal Vs West Bengal PCB & Others	04.11.2020

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 47

Date: 28.09.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018 and with the approval of the Hon'ble Judicial Member, it is hereby notified for information of all concerned that cases listed on **01.10.2020** stands rescheduled as mentioned below.

Sr. No.	Case No.	Parties	Rescheduled to
1	Appeal no. 06/2017/EZ	Andman Chamber of Commerce & Industry & Ors. Vs. The Andman & Nicobar Administration & ors.	05.11.2020
2	Appeal no. 09/2017/EZ	Hootel Sentinel & Ors. Vs. The Andman & Nicobar Administration & ors.	05.11.2020

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